

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 886**  
TO BE ANSWERED ON 17.09.2020

**DELAY IN PAYMENT TO MSMEs**

886. MS. PRATIMA BHOUMIK:

Will the Minister of Micro, Small and Medium Enterprises be pleased to state ;

- (a) whether as per MSME act, there is a timeline of 45 days to make payment to MSMEs and if so, the details thereof;
- (b) whether the Government has registered cases on MSME SAMADHAAN-Delayed Payment Monitoring System for delay in payment by State/UT Governments with regard to delay in payments to the MSMEs, if so, the details thereof, State/UT –wise during last three years and the action taken by the Government in this regard; and
- (c) whether the Government has issued any notice/notices to State/UT Governments for release of payment to MSMEs within 45 days, if so the details thereof and if not, the reason therefor?

**ANSWER**

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI NITIN GADKARI)

(a): The provision as per Section 15 of The Micro, Small and Medium Enterprises Development Act, 2006 (MSMED Act,2006) relating to delayed payment is as follows:

*Where any supplier supplies any goods or renders any services to any buyer, the buyer shall make payment therefor on or before the date agreed upon between him and the supplier in writing or, where there is no agreement in this behalf, before the appointed day:*

*Provided that in no case the period agreed upon between the supplier and the buyer in writing shall exceed forty-five days from the day of acceptance or the day of deemed acceptance.*

(b): The Government of India does not register cases on the MSME Samadhaan portal. The cases on this online portal are filed by the Micro and Small Enterprises (MSEs). Once a case is filed by the MSE, a notice by email is immediately and automatically generated and sent to the buyer and supplier as well with directions to the buyer to pay the dues within 15 days. After 15 days, the MSEFC can register the case and start proceedings as per the provisions of the MSMED Act, 2006. The details of cases filed by the MSEs on the portal State/UT wise during the last three years is enclosed at Annexure.

(c): For release of payment to MSMEs, this Ministry has written to the Chief Secretaries of all States /UTs on 11<sup>th</sup> June, 2020, 4<sup>th</sup> August, 2020 and 20<sup>th</sup> August, 2020 with the suggestion for release of payments to the MSMEs immediately.

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Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 886 for answer on 17.09.2020.

**Ministry of Micro, Small & Medium Enterprises  
MSME SAMADHAAN – Delayed Payment Monitoring Portal – State wise Report**

<https://samadhaan.msme.gov.in> Date of Report: - 10/09/2020 02:45 PM

**Report Related to Financial Year Report**

**State wise Report From 01/04/2017 to 31/03/2018:-**

Sr/No.	State	Applications filed by MSEs	Visible to Council after 15 days	Converted into Case by MSEFC Council	Disposed by MSEFC Council	Reject by MSEFC Council	Applications Pending*	Mutually Settled with Respondent
1	MAHARASHTRA	1226	1	204	300	680	0	41
2	DELHI	326	53	150	79	3	0	41
3	TAMIL NADU	303	34	50	113	82	0	24
4	HARYANA	301	93	9	137	0	0	62
5	GUJARAT	293	0	221	56	0	0	16
6	KARNATAKA	285	44	41	74	94	0	32
7	TELANGANA	261	111	64	15	41	0	30
8	WEST BENGAL	253	29	168	38	6	0	12
9	UTTAR PRADESH	242	0	23	16	164	0	39
10	RAJASTHAN	225	0	143	70	2	0	10
11	ODISHA	126	0	119	2	2	0	3
12	MADHYA PRADESH	117	92	0	0	0	0	25
13	UTTARAKHAND	89	9	1	17	62	0	0
14	CHHATTISGARH	77	0	21	4	52	0	0
15	JHARKHAND	70	0	4	19	47	0	0
16	PUNJAB	69	0	45	5	13	0	6
17	KERALA	61	0	26	28	2	0	5

<b>Sr/No.</b>	<b>State</b>	<b>Applications filed by MSEs</b>	<b>Visible to Council after 15 days</b>	<b>Converted into Case by MSEFC Council</b>	<b>Disposed by MSEFC Council</b>	<b>Reject by MSEFC Council</b>	<b>Applications Pending*</b>	<b>Mutually Settled with Respondent</b>
18	GOA	44	0	5	7	31	0	1
19	ANDHRA PRADESH	29	11	6	2	4	0	6
20	DAMAN AND DIU	28	1	0	0	25	0	2
21	HIMACHAL PRADESH	26	24	0	0	0	0	2
22	JAMMU AND KASHMIR	12	6	2	4	0	0	0
23	CHANDIGARH	9	7	1	1	0	0	0
24	BIHAR	9	8	0	0	0	0	1
25	ASSAM	4	4	0	0	0	0	0
26	DADRA AND NAGAR HAVELI	3	0	0	3	0	0	0
27	MEGHALAYA	1	1	0	0	0	0	0
28	LAKSHADWEEP	0	0	0	0	0	0	0
29	PUDUCHERRY	0	0	0	0	0	0	0
30	ANDAMAN AND NICOBAR ISLANDS	0	0	0	0	0	0	0
31	SIKKIM	0	0	0	0	0	0	0
32	ARUNACHAL PRADESH	0	0	0	0	0	0	0
33	NAGALAND	0	0	0	0	0	0	0
34	MANIPUR	0	0	0	0	0	0	0
35	MIZORAM	0	0	0	0	0	0	0
36	TRIPURA	0	0	0	0	0	0	0

Sr/No.	State	Applications filed by MSEs	Visible to Council after 15 days	Converted into Case by MSEFC Council	Disposed by MSEFC Council	Reject by MSEFC Council	Applications Pending*	Mutually Settled with Respondent
37	LADAKH	0	0	0	0	0	0	0
	<b>Total</b>	<b>4489</b>	<b>528</b>	<b>1303</b>	<b>990</b>	<b>1310</b>	<b>0</b>	<b>358</b>

Application pending means application has been received in last 15 days and can be mutually settled without MSEFC intervention.

**State wise Report From 01/04/2018 to 31/03/2019:-**

Sr/No.	State	Applications filed by MSEs	Visible to Council after 15 days	Converted into Case by MSEFC Council	Disposed by MSEFC Council	Reject by MSEFC Council	Applications Pending*	Mutually Settled with Respondent
1	MAHARASHTRA	2605	18	891	374	1189	0	133
2	GUJARAT	945	0	626	254	4	0	61
3	TAMIL NADU	871	213	112	225	252	0	69
4	HARYANA	809	267	41	427	0	0	74
5	RAJASTHAN	799	0	558	107	0	0	134
6	DELHI	713	539	45	5	0	0	124
7	KARNATAKA	680	222	173	143	82	0	60
8	UTTAR PRADESH	572	3	95	36	315	0	123
9	CHHATTISGARH	391	0	88	7	289	0	7
10	WEST BENGAL	373	74	184	26	27	0	62
11	TELANGANA	303	175	28	33	36	0	31
12	PUNJAB	211	30	131	1	39	0	10
13	MADHYA PRADESH	161	145	0	0	0	0	16
14	UTTARAKHAND	151	7	46	49	42	0	7

<b>Sr/No.</b>	<b>State</b>	<b>Applications filed by MSEs</b>	<b>Visible to Council after 15 days</b>	<b>Converted into Case by MSEFC Council</b>	<b>Disposed by MSEFC Council</b>	<b>Reject by MSEFC Council</b>	<b>Applications Pending*</b>	<b>Mutually Settled with Respondent</b>
15	KERALA	144	0	75	34	7	0	28
16	ODISHA	89	0	72	10	0	0	7
17	JHARKHAND	78	1	34	19	16	0	8
18	CHANDIGARH	55	13	33	6	0	0	3
19	ANDHRA PRADESH	46	28	11	0	3	0	4
20	HIMACHAL PRADESH	43	36	0	0	0	0	7
21	DAMAN AND DIU	31	2	13	3	10	0	3
22	GOA	27	0	10	10	4	0	3
23	BIHAR	18	16	0	0	0	0	2
24	DADRA AND NAGAR HAVELI	11	2	0	5	0	0	4
25	JAMMU AND KASHMIR	7	2	1	1	0	0	3
26	PUDUCHERRY	6	6	0	0	0	0	0
27	ASSAM	3	3	0	0	0	0	0
28	ANDAMAN AND NICOBAR ISLANDS	2	2	0	0	0	0	0
29	TRIPURA	1	1	0	0	0	0	0
30	MEGHALAYA	0	0	0	0	0	0	0
31	SIKKIM	0	0	0	0	0	0	0
32	ARUNACHAL PRADESH	0	0	0	0	0	0	0
33	NAGALAND	0	0	0	0	0	0	0
34	MANIPUR	0	0	0	0	0	0	0
35	MIZORAM	0	0	0	0	0	0	0

Sr/No.	State	Applications filed by MSEs	Visible to Council after 15 days	Converted into Case by MSEFC Council	Disposed by MSEFC Council	Reject by MSEFC Council	Applications Pending*	Mutually Settled with Respondent
36	LAKSHADWEEP	0	0	0	0	0	0	0
37	LADAKH	0	0	0	0	0	0	0
	<b>Total</b>	<b>10145</b>	<b>1805</b>	<b>3267</b>	<b>1775</b>	<b>2315</b>	<b>0</b>	<b>983</b>

\*Application pending means application has been received in last 15 days and can be mutually settled without MSEFC intervention.

**State wise Report From 01/04/2019 to 31/03/2020:-**

Sr/No.	State	Applications filed by MSEs	Visible to Council after 15 days	Converted into Case by MSEFC Council	Disposed by MSEFC Council	Reject by MSEFC Council	Applications Pending*	Mutually Settled with Respondent
1	MAHARASHTRA	6600	421	2208	326	3074	0	571
2	DELHI	2317	1921	36	0	0	0	360
3	GUJARAT	2026	0	1780	101	1	0	144
4	HARYANA	1903	1003	425	300	0	0	175
5	UTTAR PRADESH	1811	423	382	56	742	0	208
6	KARNATAKA	1760	1082	454	27	15	0	182
7	TAMIL NADU	1634	598	297	94	496	0	149
8	RAJASTHAN	1416	1098	106	9	2	0	201
9	PUNJAB	1107	810	94	3	150	0	50
10	WEST BENGAL	866	534	223	3	14	0	92
11	TELANGANA	520	278	118	10	71	0	43
12	MADHYA PRADESH	397	365	0	0	0	0	32
13	CHHATTISGARH	346	3	94	0	219	0	30
14	UTTARAKHAND	306	207	58	2	33	0	6

<b>Sr/No.</b>	<b>State</b>	<b>Applications filed by MSEs</b>	<b>Visible to Council after 15 days</b>	<b>Converted into Case by MSEFC Council</b>	<b>Disposed by MSEFC Council</b>	<b>Reject by MSEFC Council</b>	<b>Applications Pending*</b>	<b>Mutually Settled with Respondent</b>
15	KERALA	292	124	74	55	0	0	39
16	ODISHA	208	36	139	11	0	0	22
17	CHANDIGARH	145	85	50	0	0	0	10
18	ANDHRA PRADESH	134	120	6	0	0	0	8
19	HIMACHAL PRADESH	116	110	0	0	0	0	6
20	GOA	104	2	60	26	13	0	3
21	DAMAN AND DIU	101	65	1	0	23	0	12
22	JHARKHAND	97	41	26	12	10	0	8
23	BIHAR	82	70	0	0	0	0	12
24	DADRA AND NAGAR HAVELI	69	54	0	0	0	0	15
25	ASSAM	48	45	0	0	0	0	3
26	MEGHALAYA	35	2	1	26	0	0	6
27	JAMMU AND KASHMIR	31	13	11	7	0	0	0
28	ANDAMAN AND NICOBAR ISLANDS	31	4	0	0	22	0	5
29	PUDUCHERRY	16	14	0	0	0	0	2
30	TRIPURA	1	1	0	0	0	0	0
31	SIKKIM	0	0	0	0	0	0	0
32	ARUNACHAL PRADESH	0	0	0	0	0	0	0
33	NAGALAND	0	0	0	0	0	0	0
34	MANIPUR	0	0	0	0	0	0	0
35	MIZORAM	0	0	0	0	0	0	0
36	LAKSHADWEEP	0	0	0	0	0	0	0

<b>Sr/No.</b>	<b>State</b>	<b>Applications filed by MSEs</b>	<b>Visible to Council after 15 days</b>	<b>Converted into Case by MSEFC Council</b>	<b>Disposed by MSEFC Council</b>	<b>Reject by MSEFC Council</b>	<b>Applications Pending*</b>	<b>Mutually Settled with Respondent</b>
37	LADAKH	0	0	0	0	0	0	0
	<b>Total</b>	<b>24519</b>	<b>9529</b>	<b>6643</b>	<b>1068</b>	<b>4885</b>	<b>0</b>	<b>2394</b>

\*Application pending means application has been received in last 15 days and can be mutually settled without MSEFC intervention.



